

# RESUME OF WORK DONE BY LOK SABHA

(SECOND LOK SABHA— FOURTH SESSION, 1958)  
(10 February 1958 to 9 May 1958)



LOK SABHA SECRETARIAT  
NEW DELHI

IV

**LOK SABHA**

**BULLETIN—PART II**

(General Information relating to Parliamentary and other matters)

Monday, May 12, 1958

No. 1469

Resume of work done by Lok Sabha during the Fourth Session of Second Lok Sabha

Period of the session	10 <sup>th</sup> February to 9 <sup>th</sup> May, 1958
Number of sittings	64
Number of sitting hours	391 hours and 07 minutes.

1. ADJOURNMENT MOTIONS

Notices received	46
Consent withheld by Speaker	46

2. BILLS

A. GOVERNMENT BILLS

(i) Introduced—

- (1) The Central Sales Tax (Amendment) Bill, 1958.
- (2) The Merchant Shipping Bill, 1958.
- (3) The Control of Shipping (Continuance) Bill, 1958.
- (4) The Appropriation Bill, 1958.
- (5) The Finance Bill, 1958.
- (6) The Gift-tax Bill, 1958.
- (7) The Estate Duty (Amendment) Bill, 1958.
- (8) The Rice Milling Industry (Regulation) Bill, 1958.
- (9) The Appropriation (Railways) Bill, 1958.
- (10) The Appropriation (Vote on Account) Bill, 1958.
- (11) The Appropriation (Railways) No. 2 Bill, 1958.
- (12) The Indian Oaths (Amendment) Bill, 1958.
- (13) The Trade and Merchandise Marks Bill, 1958.
- (14) The Mines and Minerals (Regulation and Development) Amendment Bill, 1958.
- (15) The Employees' Provident Funds (Amendment) Bill, 1958.
- (16) The Appropriation (No. 2) Bill, 1958.

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- (17) The Hyderabad Securities Contracts Regulation (Repeal) Bill, 1958.
- (18) The Bombay, Calcutta and Madras Port Trusts (Amendment) Bill, 1958.
- (19) The Central Sales-Tax (Second Amendment) Bill, 1958.
- \* (20) The Indian Stamp (Amendment) Bill, 1958.
- (21) The Appropriation (No. 3) Bill, 1958.
- (22) The Indian Stamp (Amendment) Bill, 1958.
- (23) The All-India Services (Amendment) Bill, 1958.
- (ii) Referred to Joint Committee—
- (1) The Merchant Shipping Bill, 1958.
- (2) The Trade and Merchandise Marks Bill, 1958.
- (iii) Report of Joint Committee presented—
- The Probation of Offenders Bill, 1957.
- (iv) Joint Committee—Extension of time for the presentation of the Report—
- The Parliament (Prevention of Disqualification) Bill, 1957—Time extended upto the last day of the first week of the next Session.
- (v) Joint Committee—Motion for concurrence adopted—
- The Public Premises (Eviction of Unauthorised Occupants) Bill, 1958, as introduced in Rajya Sabha.
- (vi) Report of Joint Committee laid on the Table—
- \*\*The Public Premises (Eviction of Unauthorised Occupants) Bill, 1958.
- (vii) Joint Committees—Appointment of Members—
- (i) Motion regarding appointment of Shri S. K. Patil to the Joint Committee on Merchant Shipping Bill, 1958 vice Shri Lal Bahadur Shastri resigned was adopted.
- (ii) Motion regarding appointment of Members of Rajya Sabha to the Joint Committee on the Parliament (Prevention of Disqualification) Bill, 1957, was adopted.
- (viii) Referred to Select Committee—
- (1) The Gift-tax Bill, 1958.
- (2) The Estate Duty (Amendment) Bill, 1958.
- (3) The Central Sales-Tax (Second Amendment) Bill, 1958.
- (ix) Report of Select Committee presented—
- The Gift-tax Bill, 1958.

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\*The Bill was withdrawn by leave of the House on the 30th April, 1958 as the Bill did not comply with the provisions of Article 274 of the Constitution and was reintroduced on the 2nd May, 1958.

\*\*The Bill was introduced in the Rajya Sabha on 10-3-58.

**(x) Extension of time for presentation of Report of Select Committee—**

- (1) The Gift-tax Bill, 1958 (Time extended upto 2-5-58).
- (2) The Estate Duty (Amendment) Bill, 1958 (Time extended upto 20-8-58).

**(xi) Passed by Rajya Sabha and laid on the Table—**

- (1) The Indian Post Office (Amendment) Bill, 1958.
- (2) The Ancient Monuments and Archaeological Sites and Remains Bill, 1958.

**(xii) Passed—**

- (1) The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1957.
- (2) The Criminal Law Amendment Bill, 1957.
- (3) The Indian Reserve Forces (Amendment) Bill, 1957, as passed by Rajya Sabha.
- (4) The Central Sales-Tax (Amendment) Bill, 1958.
- (5) The Appropriation Bill, 1958.
- (6) The Appropriation (Railways) Bill, 1958.
- (7) The Control of Shipping (Continuance) Bill, 1958.
- (8) The Indian Post Office (Amendment) Bill, 1958, as passed by Rajya Sabha.
- (9) The Appropriation (Vote on Account) Bill, 1958.
- (10) The Appropriation (Railways) No. 2 Bill, 1958.
- (11) The Appropriation (No. 2) Bill, 1958.
- (12) The Finance Bill, 1958.
- (13) The Indian Oaths (Amendment) Bill, 1958.
- (14) The Probation of Offenders Bill, 1957, as reported by Joint Committee.
- (15) The Bombay, Calcutta and Madras Port Trusts (Amendment) Bill, 1958.
- (16) The Hyderabad Securities Contracts Regulation (Repeal) Bill, 1958.
- (17) The Mines and Minerals (Regulation and Development) Amendment Bill, 1958.
- (18) The Appropriation (No. 3) Bill, 1958.
- (19) The Rice-Milling Industry (Regulation) Bill, 1958.
- (20) The Employees' Provident Funds (Amendment) Bill, 1958.
- (21) The Gift-tax Bill, 1958, as reported by Select Committee.
- (22) The Indian Stamp (Amendment) Bill, 1958.

**(xiii) Withdrawn—**

- The Indian Stamp (Amendment) Bill, 1958.

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**(xiv) Bills passed by the Houses of Parliament and assented to by the President—Laid on the Table—**

- (1) The Central Excises and Salt (Amendment) Bill, 1957.
- (2) The Union Duties of Excise (Distribution) Bill, 1957.
- (3) The Appropriation (No. 5) Bill, 1957.
- (4) The Estate Duty and Tax on Railway Passenger Fares (Distribution) Bill, 1957.
- (5) The Additional Duties of Excise (Goods of Special Importance) Bill, 1957.
- (6) The Damodar Valley Corporation (Amendment) Bill, 1957.
- (7) The Indian Tariff (Second Amendment) Bill, 1957.
- (8) The Naga Hills-Tuensang Area Bill, 1957.
- (9) The Industrial Finance Corporation (Amendment) Bill, 1957.
- (10) The Public Employment (Requirement as to residence) Bill, 1957.
- (11) The Reserve Bank of India (Second Amendment) Bill, 1957.
- (12) The Capital Issues (Control) Amendment Bill, 1957.
- (13) The Coal Bearing Areas (Acquisition and Development) Amendment Bill, 1957.
- (14) The Opium Laws (Amendment) Bill, 1957.
- (15) The Indian Railways (Amendment) Bill, 1957.
- (16) The Preventive Detention (Continuance) Bill, 1957.
- (17) The Delhi Development Bill, 1957.
- (18) The Navy Bill, 1957.
- (19) The Countess of Dufferin's Fund Bill, 1957.
- (20) The Prevention of Disqualification (Amendment) Bill, 1957.
- (21) The Citizenship (Amendment) Bill, 1957.
- (22) The Delhi Municipal Corporation Bill, 1957.
- (23) The Mines and Minerals (Regulation and Development) Bill, 1957.
- (24) The Payment of Wages (Amendment) Bill, 1957.
- (25) The Appropriation Bill, 1958.
- (26) The Central Sales Tax (Amendment) Bill, 1958.
- (27) The Appropriation (Railways) Bill, 1958.
- (28) The Indian Post Office (Amendment) Bill, 1958.
- (29) The Appropriation (Vote on Account) Bill, 1958.
- (30) The Appropriation (Railways) No. 2 Bill, 1958.
- (31) The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1958.
- (32) The Criminal Law (Amendment) Bill, 1958.
- (33) The Indian Reserve Forces (Amendment) Bill, 1958.
- (34) The Control of Shipping (Continuance) Bill, 1958.
- (35) The Finance Bill, 1958.
- (36) The Appropriation (No. 2) Bill, 1958.

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B. PRIVATE MEMBERS' BILLS

(i) Introduced—

- (1) The Code of Criminal Procedure (Amendment) Bill, 1958 (Amendment of Sections 207A and 437) by Shri Venkatrao Srinivasrao Naldurgker.
- (2) The Old Age Marriage Restraint Bill, 1958, by Shri Mohan Swarup.
- (3) The Code of Criminal Procedure (Amendment) Bill, 1958 (Amendment of Sections 342 and 562) by Shri Raghubir Sahai.
- (4) The Code of Civil Procedure (Amendment) Bill, 1958 (Omission of Section 87B) by Shri M. L. Dwivedi.
- (5) The Management of Light Railways (Taking over by the State) Bill, 1958, by Shri Jhulan Sinha.
- (6) The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1958 (Amendment of Section 6) by Shri N. Keshava.
- (7) The Representation of the People (Amendment) Bill, 1958 (Amendment of Sections 55A, 82 and 116A) by Shri K. T. K. Tangamani.
- (8) The States Re-organisation (Amendment) Bill, 1958 (Amendment of Section 51) by Shri Easwara Iyer.
- (9) The Social Customs (Curtailment of Expenditure) Bill, 1958 by Shri Jhulan Sinha.
- (10) The Prevention of Food Adulteration (Amendment) Bill, 1958 (Amendment of section 20 and insertion of new Section 21A) by Shri Jhulan Sinha.
- (11) The Mirzapur Stone Mahal (Amendment) Bill, 1958 (Amendment of Section 3) by Shri Raghunath Singh.
- (12) The Union Territories (Laws) Amendment Bill, 1958 (Amendment of Section 3) by Shri Laisram Achaw Singh.
- (13) The Dowry Restraint Bill, 1958 by Shri Mohan Swarup.
- (14) The Restraint of Dowry Bill, 1958 by Shrimati Renu Chakravartty.
- (15) The Indian Contract (Amendment) Bill, 1958 (Amendment of Sections 69 and 129) by Shri Satis Chandra Samanta.
- (16) The All India Maternity Benefit Bill, 1958 by Shrimati Renu Chakravartty.
- (17) The Untouchability (Offences) Amendment Bill, 1958 (Amendment of Sections 3 and 4) by Shri S. M. Siddiah.
- (18) The Indian Penal Code (Amendment) Bill, 1958 (Amendment of Sections 497 and 498) by Shri Subiman Ghose.
- (19) The Institution of Chartered Engineers Bill, 1958 by Shri Nath Pal.
- (20) The Hindu Marriage (Amendment) Bill, 1958 (Amendment of Section 13 and insertion of new Section 13A) by Shri S. Easwara Iyer.
- (21) The Dissolution of Muslim Marriages (Amendment) Bill, 1958 (Amendment of Section 3) by Shri S. Easwara Iyer.

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- (22) The Hindu Disposition of Property Bill, 1958 by Shri S. Easwara Iyer.
- (23) The Hindu Succession (Amendment) Bill, 1958 (*Amendment of Section 14 etc.*) by Shri S. Easwara Iyer.
- (24) The Indian Income-Tax (Amendment) Bill, 1958 (*Amendment of Section 54*) by Shri Ram Krishan.
- (25) The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1958 (*Amendment of Sections 2 and 6*) by Shri M. R. Masani.
- (26) The Prevention of Corruption (Amendment) Bill, 1958 (*Omission of Section 6*) by Shri Sinhasan Singh.
- (27) The Code of Criminal Procedure (Amendment) Bill, 1958 (*Amendment of Section 198*) by Shri Sinhasan Singh.
- (28) The Code of Criminal Procedure (Amendment) Bill, 1958 (*Amendment of Schedule II*) by Shri Subiman Ghose.
- (29) The Hindu Succession (Amendment) Bill, 1958 (*Amendment of Section 14*) by Shri P. Subbiah Ambalam.
- (30) The Constitution (Amendment) Bill, 1958 (*Omission of Article 143*) by Shri Naushir Bharucha.
- (31) The Abolition of Employment of Casual Labour Bill, 1958 by Shri Aurobindo Ghosal.
- (32) The Abolition of Supply of Labour Through Contracts Bill, 1958 by Shri Aurobindo Ghosal.
- (33) The Industrial Disputes (Amendment) Bill, 1958 (*Amendment of Section 2*) by Shri Aurobindo Ghosal.
- (34) The Indian Trusts (Amendment) Bill, 1958 (*Amendment of Sections 19, 23 and 51*) by Shri Ram Krishan.
- (35) The Hindu Succession (Amendment) Bill, 1958 (*Amendment of Section 30*) by Shri Hem Raj.
- (36) The Minimum Wages (Amendment) Bill, 1958 (*Amendment of Section 14*) by Shri Kanhaiya Lal Balmiki.

(ii) Withdrawn—

- (1) The Punishment for Molestation of Women Bill, 1957 by Shri Radha Raman.
- (2) The Indian Penal Code (Amendment) Bill, 1957 (*Amendment of Section 304A*) by Shri Subiman Ghose.
- (3) Indian Penal Code (Amendment) Bill, 1957 (*Insertion of New Section 124B*), by Shri Raghunath Singh.
- (4) The Indian Penal Code (Amendment) Bill, 1957 (*Omission of Section 497*) by Shri Raghunath Singh.

(iii) Negatived—

- (1) The Indian Arms (Amendment) Bill, 1957 (*Amendment of Section 4*) by Shri Purushottamdas R. Patel.
- (2) The Code of Criminal Procedure (Amendment) Bill, 1957 (*Amendment of Sections 516A and 517*) by Shri Subiman Ghose.
- (3) The Code of Criminal Procedure (Amendment) Bill, 1957 (*Omission of Section 144*) by Shri Jagdish Awasthi.

- (4) The Dramatic Performances (Amendment) Bill, 1958 (Amendment of Sections 3 and 7 and substitution of Sections 8 and 12) by Shri V. P. Nayar.
- (5) The Companies (Amendment) Bill, 1958 (Amendment of Section 293 and insertion of New Section 624A) by Shri Naushir Bharucha.
- (6) The Code of Civil Procedure (Amendment) Bill, 1958 (Amendment of Section 60) by Shri Purushottamdas R. Patel.

(iv) Under consideration—

The Prevention of Corruption (Amendment) Bill, 1958 (Insertion of new Section 8) by Shri Jhulan Sinha.

**3. CALLING ATTENTION—STATEMENTS MADE OR LAID RE: NOTICES UNDER RULE 197.**

Sl. No.	Subject	Name of the Member giving Notice	Name of Minister and Date of the statement
1	Statement made by the Pakistan Prime Minister regarding rounding up of Indians in East Pakistan.	Shri Harish Chandra Mathur.	Shri Jawaharlal Nehru 10-2-1958.
2	Indo-Pakistan Canal Water Dispute.	Shri Atal Bihari Vajpayee.	Shri S. K. Patil 11-2-1958.
3	Smuggling of rice from Andhra Pradesh and consequent increase in the prices of rice.	Shri N. R. M. Swamy	Shri Ajit Prasad Jain 12-2-1958.
4	Evictions of Delhi tenants and hunger strike by the President of their Federation.	Shri Atal Bihari Vajpayee.	Shri K. C. Reddy 13-2-1958.
5	Clash between troops of Mahar Regiment and students at Sagar.	Shri Atal Bihari Vajpayee.	Shri V. K. Krishna Menon. 14-2-1958.
6	Strike by labourers engaged in construction work at Rourkela.	Shri Surendranath Dwivedy.	Sardar Swaran Singh 18-2-1958.
7	Arrest of five Pakistani Saboteurs at Uri in Kashmir.	Shri Raghunath Singh	Shri Jawaharlal Nehru 19-2-1958.
8	Spread of poisonous gas in Patel Nagar, Delhi.	Shri Premji R. Assar.	Shri D.P. Karmarkar 20-2-1958
9	Non-cooperation movement by Life Insurance Corporation Employees.	Shri Atal Bihari Vajpayee.	Shri B. R. Bhagat 21-2-1958.
10	Statement made by the Commissioner for Scheduled Castes and Scheduled Tribes re: the extension of the period of reservation of seats for Scheduled Castes after 1960.	Shri B. S. Murthy	Shri B. N. Datar. 25-2-1958.
11	Talks held with Dr. Graham on the Kashmir issue.	Shri A. B. Vajpayee	Shri Jawaharlal Nehru 3-3-1958.

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Sl. No.	Subject	Name of Member giving Notice.	Name of Minister and Date of the statement
12	Raid by Pakistani nationals on Indian Territory.	Shri Harish Chandra Mathur.	Smt. Lakshmi N. Menon 8-3-1958.
13	Statement made by the Prime Minister of Ceylon regarding stateless persons of Indian origin in Ceylon.	Shri Hem Barua.	Shri Jawaharlal Nehru 17-3-1958.
14	Expulsion of an Indian Diplomat from an European hotel in Rhodnesia.	Shri Diwan Chand Sharma.	Shri Jawaharlal Nehru 18-3-1958
15	Retrenchment of 600 'C' class artistes of Calcutta Station of All India Radio.	Shri M. Elias	Dr. B. V. Keskar 19-3-1958.
16	Raid by Naga hostiles in Dimapur area.	Shrimati Mafida Ahmed.	Shri Jawaharlal Nehru 20-3-1958
17	Lock-out situation in the Hindustan Aircraft Factory, Ltd., Bangalore.	Shrimati Parvathi M. Krishnan.	Shri V. K. Krishna Menon 21-3-1958.
18	Setting up of Atomic Energy Commission.	Shri Naushir Bhaurucha.	Shri Jawaharlal Nehru 24-3-1958.
19	Firing by Pakistan troops across Sylhet-Cachar border.	Sardar Amar Singh Saigal.	Smt. Lakshmi N. Menon 31-3-1958.
20	Reported attempt to blow up Jammu-Pathankot Road.	Do.	Shri Jawaharlal Nehru 1-4-1958.
21	Small-pox Epidemic in Bokharo Coal-fields.	Shri M. Elias	Shri D. P. Karmarkar 5-4-1958.
22	Relaxation of restrictions on travel to Goa.	Shri Naushir Bhaurucha.	Smt. Lakshmi N. Menon 11-4-1958.
23	Recrudescence of firing by Pakistani border forces on the East Pakistan-Assam border.	Shri Hoover Hynnicwta.	Smt. Lakshmi N. Menon 15-4-1958.
24	Letter of Pakistan's permanent Representative to the President of the Security Council making allegations against India.	Smt. Ila Palchoudhuri.	Smt. Lakshmi N. Menon 17-4-1958.
25	Suspension of work by the Himalaya Bank Ltd., Kangra.	Shri Hem Raj	Shri Morarji Desai 23-4-1958.
26	Promulgation of Regulation by the President conferring Special powers on the officers of Armed Forces.	Shri Naushir Bhaurucha.	Smt. Lakshmi N. Menon 25-4-1958.
27	Accumulation of Kalyan variety of cotton with small traders.	Shri Purushottamdas R. Patel.	Shri Nityanand Kanungo 7-5-1958.
28	Food situation in West Bengal.	Smt. Ila Palchoudhuri.	Shri Ajit Prasad Jain 9-5-1958.

4. PRESIDENT'S ADDRESS

Subject	Laid on	Discussed on	Motion of thanks adopted on	President's Message reported on
President's Address delivered on 10-2-58	10-2-58	13-2-58 14-2-58 17-2-58 18-2-58	18-2-58	20-2-58

5. FINANCIAL BUSINESS.

A. (i) RAILWAY BUDGET 1958-59

Subject	Presented on	Discussed on	Voted on
Railway Budget, 1958-59	17-2-58	26-2-58 27-2-58 28-2-58 3-3-58	
Demand for Grant No. 1		..	10-3-58
Demands for Grants Nos. 2 to 18 and 20		..	10-3-58

(ii) SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS) 1957-58

Subject	Presented on	Voted on
Supplementary Demands for Grants in respect of Railways	25-2-58	4-3-58

(iii) DEMANDS FOR EXCESS GRANTS (RAILWAYS) 1954-55

Subject	Presented on	Voted on
Demands for Excess Grants in respect of the Budget (Railways) for 1954-55	2-5-58	..

B. (i) GENERAL BUDGET, 1958-59

Subject	Presented on	Discussed on	Voted on
1. General Budget, 1958-59	28-2-1958	11-3-58 12-3-58 13-3-58 14-3-58 17-3-58 18-3-58	
2. Demands for Grants on Account, Budget (General) 1958-59		..	8-3-58

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## (ii) DEMANDS FOR GRANTS (GENERAL) BUDGET, 1958-59.

Subject	Voted on
<b>Demands for Grants in respect of—</b>	
(i) Ministry of Commerce and Industry . . . . .	20-3-58
(ii) Ministry of Education and Scientific Research . . . . .	21-3-58
(iii) Ministry of Health . . . . .	24-3-58
(iv) Ministry of Irrigation and Power . . . . .	26-3-58
(v) Ministry of Transport and Communications . . . . .	28-3-58
(vi) Ministry of Works, Housing and Supply . . . . .	31-3-58
(vii) Ministry of Steel, Mines & Fuel . . . . .	2-4-58
(viii) Ministry of Food & Agriculture . . . . .	3-4-58
(ix) Ministry of Community Development . . . . .	5-4-58
(x) Ministry of Information and Broadcasting . . . . .	7-4-58
(xi) Ministry of Labour and Employment . . . . .	8-4-58
(xii) Ministry of External Affairs . . . . .	9-4-58
(xiii) Department of Atomic Energy . . . . .	10-4-58
(xiv) Ministry of Rehabilitation . . . . .	11-4-58
(xv) Ministry of Home Affairs . . . . .	15-4-58
(xvi) Ministry of Defence . . . . .	16-4-58
(xvii) Ministry of Finance . . . . .	17-4-58
(xviii) Ministry of Law . . . . .	} 17-4-58
Department of Parliamentary Affairs . . . . .	
Lok Sabha . . . . .	
Rajya Sabha . . . . .	
Secretariat of the Vice-President . . . . .	

## (iii) SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1957-58

Subject	Presented on	Voted on
<b>Supplementary Demands for Grants in respect of—</b>	11-2-58	21-2-58
(1) Ministry of Commerce and Industry		
(2) Ministry of Defence		
(3) Ministry of External Affairs		
(4) Ministry of Finance		
(5) Ministry of Food and Agriculture		
(6) Ministry of Home Affairs		
(7) Ministry of Steel, Mines and Fuel		
(8) Ministry of Transport and Communications		
(9) Ministry of Works, Housing and Supply		
(10) Ministry of Irrigation and Power		
(11) Ministry of Rehabilitation		

(iv) DEMANDS FOR EXCESS GRANTS—BUDGET (GENERAL), 1954-55.

Subject	Presented on	Voted on
Demands for Excess Grants in respect of the Budget (General) for 1954-55.	22-4-58	30-4-58

6. HALF-AN-HOUR DISCUSSION UNDER RULE 55

Subject	Name of Member	Date
1. Indo-Pakistan Canal Water Dispute.	Shrimati Tarkeshwari Sinha	20-2-58
2. Power Projects in Bhakra Nangal.	Shri Harish Chandra Mathur	24-3-58
3. Closure of Tea Gardens in Assam.	Dr. Ram Subhag Singh	10-4-58
4. Coir Mats and Mattings	Shri T. C. N. Menon	25-4-58
5. Santa Cruz Airport	Shri Naushir Bharucha	26-4-58
6. Slum Clearance work in States.	Shrimati Renu Chakravartty	29-4-58
7. Suratgarh Mechanised Farm	Shri Indulal Kanaiyalal Yajnik	1-5-58
8. Government Advertisements	Shri Bhakt Darshan	7-5-58

7. DISCUSSION ON MATTERS OF URGETNT PUBLIC IMPORTANCE

Subject	Under Rule	Name of Member	Date of discussion
1. Report of the <i>ad hoc</i> Committee on the Compensation to be paid on the nationalisation of the Kolar Gold Field Mines.	193	Shri J. M. Mohamed Imam	30-4-58
2. Deaths due to food poisoning in the Kerala State	193	Shri T.C.N.Menon	8-5-58
3. Working conditions of mines in the country.	193	Dr. Ram Subhag Singh	8-5-58
4. Delay in amending the Workmen's Compensation Act.	193	Shri T. B. Vittal Rao	9-5-58

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## 8. MEMBERS

### (i) OATH OR AFFIRMATION

Number of members who made and subscribed an oath or affirmation and took their seats in the House	Language in which oath or affirmation was made	Date on which oath or affirmation was made and of taking seats by the members
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One	Marathi	10-3-1958
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### (ii) ARREST OR DETENTION

H. H. Maharaja Pratap Keshari Deo was arrested on the 27th April, 1958.

### (iii) RELEASE

(1) Shri S. A. Matin was released on 13-2-1958.

(2) H. H. Maharaja Pratap Keshari Deo was released on 28th April, 1958.

### (iv) OBITUARY REFERENCES

Obituary References were made in respect of the following on dates indicated against their names :—

Name of Member	Date
1. Shri R. K. Sidhya, Member of Constituent Assembly of India and the Provisional Parliament.	10-2-58
2. Shri N. Somana, Member of First Lok Sabha	11-2-58
3. Maulana Abul Kalam Azad (Minister of Education and Scientific Research)	24-2-58
4. Shri B. Das, Member of the Central Legislative Assembly, Constituent Assembly, Provisional Parliament and First Lok Sabha.	24-2-58
5. Shri V. M. Obaidullah, Member of Provisional Parliament	24-2-58
6. Shri Santosh Kumar Banerjee, Member of First Lok Sabha	25-2-58
7. Shri Durga Charan Banerjee, Member of First Lok Sabha	3-3-58
8. Shri Shambhu Dayal Misra, Member of the former Central Assembly	16-4-58
9. Shri Awadhesh Kumar Singh, Sitting Member of Second Lok Sabha	22-4-58
10. Dr. Khan Sahib, Member of the former Central Assembly	9-5-58

### (v) LEAVE OF ABSENCE

The following members were granted leave of absence from the sittings of the House for the periods mentioned against each :—

1. Shri S. C. Choudhury	2nd to 21st December, 1957 (Third Session).
2. Shri P. R. Ramakrishnan	29th November to 21st December, 1957 (Third Session). 24th February to 20th March, 1958 (Fourth Session).
3. Shri Hoover Hynniewta	11th November to 19th December, 1957 (Third Session).
4. H. H. Maharaja Pratap Keshari/Deo	29th November to 21st December, 1957 (Third Session).
5. Shrimati Lalita Rajya Laxmi	18th November to 21st December, 1957 (Third Session) and 10th to 17th February, 1958 (Fourth Session)
6. Shri B. Rajagopala Rao	18th November to 21st December, 1957 (Third Session)

7. Shri Bhagwan Din Misra . . . . . 5th to 20th December, 1957 (Third Session).
8. Shri U. Muthuramalinga Thevar . . . . . 21st December, 1957 (Third Session) and 10th February to 9th May, 1958 (Fourth Session).
9. Shri K. G. Deshmukh . . . . . 12th November to 21st December, 1957 (Third Session).
10. Shrimati Tarkeshwari Sinha . . . . . 11th to 13th September, 1957 (Second Session) and 11th November to 21st December, 1957 (Third Session).
11. Shri Awadhesh Kumar Singh . . . . . 14th to 21st December, 1957 (Third Session) and 10th February to 8th May, 1958 (Fourth Session).
12. Shri Kamal Narayan Singh . . . . . 19th February to 10th March, 1958 (Fourth Session).
13. Dr. K. Atchamamba . . . . . 10th February to 10th March, 1958 (Fourth Session).
14. Shri V. Eacharan . . . . . 28th November to 21st December, 1957 (Third Session) and 10th February to 30th April, 1958 (Fourth Session).
15. Shri V. C. Shukla . . . . . 18th February to 20th March, 1958 (Fourth Session).
16. Shri C. R. Narasimhan . . . . . 19th February to 6th March, 1958 (Fourth Session) and 24th March to 9th May, 1958.
17. Rani Kesar Kumari Devi . . . . . 21st December, 1957 (Third Session) and 10th to 25th February, 1958 (Fourth Session).
18. Shri Lachman Singh . . . . . 10th February to 4th March, 1958 (Fourth Session).
19. Shri Koyilat Nallakoya . . . . . 10th February to 14th March, 1958 (Fourth Session).
20. Shri B. Satyanarayana . . . . . 10th February to 14th March, 1958 (Fourth Session).
21. Shri Keshavrao Marutirao Jadhe . . . . . 3rd March to 15th April, 1958 (Fourth Session).
22. Shri M. S. Murti . . . . . 19th February to 28th March, 1958 (Fourth Session).
23. Shri Mukat Behari Lal Bhargava . . . . . 17th to 21st December, 1957 (Third Session) and 10th February to 4th April, 1958 (Fourth Session).
24. Shri P. C. Barooah . . . . . 21st December, 1957 (Third Session) and 10th February to 20th March, 1958 (Fourth Session).
25. Shri Nath Pai . . . . . 19th March to 8th April, 1958 (Fourth Session).
26. Shri Chowkhamoon Gohain . . . . . 14th to 21st December, 1957 (Third Session) and 10th February to 1st April, 1958 (Fourth Session).
27. Shri N. C. Laskar . . . . . 10th February to 8th March, 1958 (Fourth Session).
28. Pandit Hiralal Shastri . . . . . 10th March to 30th April, 1958 (Fourth Session).

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29. Shri Babunath Singh . . . . . 10th February to 19th March, 1958 (Fourth Session).
30. Shri Balasaheb Salunke . . . . . 17th March to 2nd April, 1958 (Fourth Session).
31. Shri Chandikeshwar Sharan Singh Ju Deo . . . . . 10th February to 5th April, 1958 (Fourth Session).
32. Shri T. T. Krishnamachari . . . . . 20th February to 19th April, 1958 (Fourth Session).
33. Shri P. C. Bose . . . . . 28th February to 16th April, 1958 (Fourth Session).
34. Shri Rajaram Balkrishna Raut . . . . . 7th March to 4th May, 1958 (Fourth Session).
35. Chowdhry Brahm Perkash . . . . . 24th April to 9th May, 1958 (Fourth Session).
36. Shri Pendakanti Venkatasubbaiah . . . . . 12th March to 26th April, 1958 (Fourth Session).
37. Shri R. Kanakasabai . . . . . 28th March to 9th May, 1958 (Fourth Session).

### 9. MOTIONS

Brief subject	Under rule	Member	Date of discussion	Decision of the House
1. Report of Commission of Inquiry into the affairs of Life Insurance Corporation.	342	Shri Jawaharlal Nehru	19-2-58 20-2-58	A substitute motion moved by Shri Jawaharlal Nehru was adopted on 20-2-58.
2. Report of the U.P.S. C. for the year 1956-57 and Government's Memorandum thereon.	342	Shri Harish Chandra Mathur	13-3-58	..
3. Annual Report of the Hindustan Shipyard Private Ltd. for the year 1956-57.	342	Shri Diwan Chand Sharma	28-4-58	..
4. Report of the University Grants Commission, for the period December, 1953—March, 1957.	342	Shri Harish Chandra Mathur	29-4-58	..
5. Scientific Policy Resolution of the Government of India dated the 4th March, 1958.	342	Shri V. P. Nayar	1-5-58	..
6. Annual Report of the Industrial Finance Corporation for the period ending June, 1957.	342	Shri Harish Chandra Mathur	5-5-58	..
7. Annual Reports of the Indian Air Lines Corporation and the Air India International Corporation for the year 1956-57.	342	Shri Rajendra Singh	7-5-58	..

Brief subject	Under rule	Member	Date of discussion	Decision of the House
3. Annual Reports of the Employees' State Insurance Corporation for the years 1954-55 and 1955-56.	34a	Shri T.C.N. Menon	8-5-58	
9. Annual Report of the Employees' State Insurance Corporation for the year 1956-57.	14a	Shri T. C. N. Menon Shrimati Parvathi M. Krishnan.	8-5-58	
10. Non-payment of workers' dues and wages and conditions of mines in Villiers Coal field, Talcher.	14a	Shri Chintamani Panigrahi.	9-5-58	

10. PAPERS LAID ON THE TABLE				434
11. PETITIONS— Reported by Secretary				5
12. QUESTIONS—				
(i) Starred				2059
(ii) Unstarred				3805
(iii) Short Notice				22

13. PRIVATE MEMBERS' RESOLUTIONS

Subject	Member	Date of discussion	Decision of the House
1. Appointment of a Committee to review the working of Banks for the purpose of nationalisation—further discussion continued.	Shri Rameshwar Tanna.	13-12-57 14-2-58	Not proposed by the Chair.
2. Nationalisation of Diamond Mines at Panna.	Shri M. L. Dwivedi	14-2-58	Withdrawn by the leave of the House.
3. Appointment of a Commission to inquire into the indiscipline among students.	Shrimati Ha Palchoudhuri.	14-2-58 28-2-58	Negatived.
4. Extension of period of reservation of seats in Legislatures for Scheduled Castes and Scheduled Tribes.	Shri Duen Bandhu Parmar.	14-3-58	Withdrawn by the leave of the House.
5. Resettlement of East Pakistan displaced persons.	Shri K. T. K. Tangamani.	14-3-58 28-3-58	Negatived.

@ Discussed together.

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Subject	Member	Date of discussion	Decision of the House
6. Imposition of restriction on persons who hold the office of Governor.	Shri Motilal Malviya	28-3-58 11-4-58	Negatived.
7. Re-orientation of the system of examinations.	Dr. Deorao Yeshwantrao Gohokar.	11-4-58 25-4-58	Withdrawn.
8. Modification of Service Rules.	Chaudhary Pratap Singh Daulta.	25-4-58	Negatived.
9. Creation of a National Library Fund.	Shri Shree Narayan Das.	25-4-58 9-5-58	Withdrawn.
10. Decline in employment of women labour in certain Industries.	Shrimati Renu Chakravarty.	9-5-58	Under consideration.

#### 14. STATEMENT BY MINISTERS

S.No.	Subject	Name of the Minister	Date
1	Collision of Delhi-Pathankot Janta Express with Ambala-Delhi Passenger at Mohri on 1-1-58 and the collision of Howrah Janta Express with Puri-Hyderabad Passenger at Narsimhapura on 23-1-58.	Shri Jagjivan Ram	10-2-58
2	Strike by Teachers of Delhi	Dr. K. L. Shrimali	10-2-58
3	Correcting the reply given to a Supplementary on Starred Question No. 210, on 18th November, 1957 re: Hindi Siksha Samiti.	Do.	11-2-58
4	Correcting the reply given to a Supplementary on Starred Question No. 332 on 21st November, 1957 re: India Office Library, London.	Do.	11-2-58
5	Government business to be transacted during the current session.	Shri Jawaharlal Nehru	12-2-58
6	Crash of an I. A. F. Liberator type aircraft, near Coimbatore on 6-2-58.	Shri V. K. Krishna Menon	12-2-58
7	Correcting the reply given to a Supplementary on Starred Question No. 1142, on 16th December, 1957, re: interest on loans to shipping companies.	Shri Lal Bahadur	12-2-58
8	Order of Government business for the week commencing the 17th February, 1958.	Shri Satya Narayan Sinha	14-2-58
9	Correcting the reply given to a Supplementary on Starred Question No. 135 on 14th February, 1958 re: Mangala Dam.	Shri Jawaharlal Nehru	18-2-58
10	Suicide by a student of Delhi Polytechnic and consequent strike by students of the Institute.	Dr. Mono Mohan Das	18-2-58
11	Apprehended loss of life as a result of an explosion and flooding in two mines in Asansol area on 19-2-58.	Shri Gulzarilal Nanda	20-2-58

22	Correcting the reply given to a Supplementary on Starred Question No. 998 on 11th December, 1957, re Fruit Preservers' Licence.	Dr. Panjabrao S. Dethmukh.	20-2-58
23	Order of Government Business for the week commencing the 24th February, 1958.	Shri Kotha Raghuramaiah	21-2-58
14	Correcting the reply given to a Supplementary on Starred Question No. 205 re rice procurement in Kerala.	Shri A. M. Thomas	25-2-58
15	Accidents in the Chinakuri and Central Bhowrah collieries near Asansol.	Shri Gulzarilal Nanda	25-2-58
16	Explosion of ammunition Wagons at a railway siding near Pathankot.	Shri V.K. Krishna Menon	25-2-58 27-2-58
17	Strike by the Students of Delhi Polytechnic.	Dr. Mono Mohan Das	26-2-58
18	Collision between two local trains at Sonarpur.	Shri Shahnawaz Khan	26-2-58
19	Explosion at the army firing range at Ambala.	Sardar Surjit Singh Majithia.	27-2-58
20	Order of Government Business for the week commencing the 3rd March, 1958.	Shri Satya Narayan Sinha	28-2-58
21	Correcting the reply given to a Supplementary on Starred Question No. 219 re underwriting of shares by the Life Insurance Corporation of India.	Shri B. R. Bhagat	3-3-58
22	Order of Government Business for the week commencing the 10th March, 1958.	Shri Satya Narayan Sinha	8-3-58
23	Order of Discussion and Voting on Demands for Grants in respect of the General Budget, 1958-59.	Do.	12-3-58
24	Scientific Policy Resolution	Shri Jawaharlal Nehru	13-3-58
25	Order of Government Business for the week commencing the 17th March, 1958.	Shri Satya Narayan Sinha	14-3-58
26	Murder of 3 R. M. S. employees in a train between Agra and Tundla.	Shri Shahnawaz Khan	19-3-58
27	Order of Government Business for the week commencing the 24th March, 1958.	Shri Satya Narayan Sinha	19-3-58
28	Crash of an Aircraft of the Indian Airlines Corporation en route to Kathmandu.	Shri Humayun Kabir	25-3-58 27-3-58
9	Clarifying the replies given to Supplementaries on S. Q. No. 764 re Foreign Credits for Steel Plants.	Shri Keshava Deva Malaviya	25-2-58
10	Correcting the reply given to a Supplementary on S. Q. No. 970 re Corruption in Howrah Goods Accounts Office.	Shri Shahnawaz Khan	27-2-58
1	Order of Government Business for the week commencing the 31st March, 1958.	Shri Satya Narayan Sinha	28-3-58

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S.No.	Subject	Name of the Minister	Date
32	Fire which occurred in Sadar Bazar, Delhi on the 27th March, 1958.	Shri S. K. Patil	28-3-58
33	Order of Government Business for the week commencing the 7th April, 1958.	Shri Satya Narayan Sinha	3-4-58
34	Correcting the reply given to S. Q. No. 129 <i>re</i> Change in the course of river Ravi.	Shri Sadath Ali Khan	3-4-58
35	Laying on the Table of Lok Sabha of the Annual Reports, the Audited Accounts and the Budget Estimates of the Employees' State Insurance Corporation.	Shri Abid Ali	8-4-58
36	Correcting the reply given to a Supplementary on Starred Question No. 581 <i>re</i> Sugar Factories in Punjab.	Shri A. M. Thomas	9-4-58
37	Order of Government Business for the week commencing the 14th April, 1958.	Shri Satya Narayan Sinha	11-4-58
38	Clarification of the reply given to a Supplementary on Starred Question No. 1456 <i>re</i> Hindi in Railways.	Shri S. V. Ramaswamy	14-4-58
39	Correcting the reply given to a Supplementary on Starred Question No. 1503 <i>re</i> Accident at Classification Range (Bulls eye Chandmari) in Babina.	Sardar Surjit Singh Majithia.	15-4-58
40	Correcting the reply given to a Supplementary on Starred Question No. 1180 <i>re</i> Research on River Valley Projects and Flood Control Works.	Shri Jaisukhlal Hathi	16-4-58
41	Clarification of the reply given to a Supplementary on Starred Question No. 730 regarding purchase of Railway Stores.	Shri Jagjivan Ram	17-4-58
42	Order of Government Business for the week commencing the 22nd April, 1958.	Shri Satya Narayan Sinha	18-4-58
43	Order of Government Business for the week commencing the 28th April, 1958.	Do.	26-4-58
44	Death due to food poisoning in the Lok Sahayak Sena Camp, Kerala State.	Shri V.K. Krishna Menon	30-4-58 6-5-58
45	Correcting the information given during the debate on the Demands for Grants relating to the Ministry of Finance <i>re</i> Advance of funds for development of Singareni Collieries.	Shri Morarji Desai	1-5-58
46	Correcting the reply given to the Supplementaries on Starred Question No. 1915 <i>re</i> Import of small cars.	Shri Manubhai Shah	2-5-58
47	Order of Government Business for the week commencing the 5th May, 1958.	Shri Satya Narayan Sinha	2-5-58
48	Air accidents at Safdarjang Aerodrome, New Delhi and near Hoshiarpur.	Shri V.K. Krishna Menon	9-5-58
49	Correcting the reply given to Supplementaries on Starred Question No. 1885 <i>re</i> Board of Enquiry <i>re</i> Mundhra Deal.	Shri Morarji Desai	9-5-58

S.No.	Subject	Name of the Minister	Date
50	Correcting the reply given to Supplementary on Starred Question No. 775 re Sports Stadium at Gauhati.	Dr. K. L. Shrimali	9-5-58
51	Clarification of reply given to Supplementaries on Starred Question No. 2016 re Board of Enquiry at Ordnance Factory, Khamaria.	Shri Kotha Raghuramaiah	9-5-58
52	Statement in connection with the reply given to Supplementaries on Starred Question No. 1793 re Re-naming of railway stations.	Shri S. V. Ramaswamy	9-5-58

15. STATEMENT BY MEMBER

S.No.	Subject	Name of Member	Date
1	Explanation of resignation from the office of Minister.	Shri T. T. Krishnamachari.	18-2-58

16. No. of Divisions held . . . . . 12

M. N. KAUL,  
Secretary.